GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1138 TO BE ANSWERED ON THE 22ND JULY, 2022

MEDICAL COLLEGE IN LEH-LADAKH

1138. SHRI JAMYANG TSERING NAMGYAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has sanctioned a medical college in Leh-Ladakh, if so, the details thereof and if not, the reason therefor;
- (b) whether the Government has initiated the construction of the sanctioned Medical Collage in Leh, if so, the details thereof and if not, the reasons for the delay;
- (c) whether the Government is planning to run academic classes of the sanctioned Medical College in the existing District SNM Hospital in Leh or any other existing building until the construction of full infrastructure, if so, the detail thereof and if not, the reasons therefor; and
- (d) whether the Government has any targeted timeline for completion of the construction work of medical college and initiation of classes therein, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d) The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme namely, 'Establishment of new medical colleges attached with existing district/referral hospitals'. Under Phase-III of the above Scheme, one medical college has been approved at Leh, Ladakh at a cost of Rs.325 crore to be shared between Centre and UT Administration of Ladakh in the ratio of 90:10. Out of Central Share of Rs.292.50 crore, Rs.127 crore has already been released to the UT Administration under this Scheme. As per Scheme guidelines, the UT Administration is the implementing agency and the planning, execution and commissioning of the project is to be done by the UT Administration.
